## THIRTY-FIRST REPORT (Third Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 18th November, 1964.

- 2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each item:
  - (1) The Representation of the People | hour (Second Amendment) Bill, 1964. (Consideration and passing)
  - (2) The Food Corpo rations Bill, 1964 5 hours (Consideration and passing)
  - (3) The Warehousing Corporations (Supplementary) Bill, 1964.
    (Consideration and passing)
  - (4) The Provisional Collection of Taxes | hour (Amendment) Bill, 1964. (Consideration and passing)
  - (5) The Foreign Exchange Regulation 4 hours (Amendment) Bill, 1964.
    (Consideration and passing)
  - (6) The Wealth-tax (Amendment) Bill, 1964 5 hours (Consideration and passing)
  - (7) The Payment of Wages (Amendment)
    Bill, 1964.
    (Consideration and passing)
  - (8) The Companies (Second Amendment) Bill, 4 hours 1964
    (For reference to Joint Committee)
  - (9) The Courtof Wards (Rulers of Indian | hour States) Bill, 1964.
    (Consideration and passing)
  - (10) Discussion and voting on Supplementary 2 hours Demands for Grants (General) for 1964-65.
  - (11) Discussion on the international 2 days hours situation.
  - (12) Discussion on the Reports of the Uni- 5 hours versity Grants Commission for the years 1961-62 and 1962-63.

(HUKAM SINGH) Chairman,

Eusiness Advisory Committee.

NEW DELHI, November 18, 1964 Kartika 27, 1886 (Saka).